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CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.210/00361/2019

Date of decision : June 11, 2019.

Coram: R. Vijaykumar, Member (Administrative)
Ravinder Kaur, Member (Judicial).

Mr.Kiran Balkrishna Kulkarni,
Assistant, DRT, Pune,
Residing at Flat No.18,
Shreeya Sankul, Survey No.14/15,
Vitthal Nagar, Opp. Santosh Hall,
Sinhagad Road, Pune - 411 051. ..Applicant.

(By Advocate Shri M.S. Topkar).

Versus

1. Union of India, through
the Under Secretary,
Ministry of Finance,
Department of Economic
Affairs (Banking Division),
Jeevan Deep Bldg.,
Parliament Street,
New Delhi - 110 001.
2. The Debt Recovery Appellate
Tribunal, Mumbai,
Thru' its Registrar,
1st Floor, Telephone Bhavan,
Colaba Market,
Mumbai - 400 005. ..Respondents.

Order (Oral)

Per : R. Vijaykumar, Member (A).

Heard learned counsel for the applicant
for sometime. He wishes to withdraw this
application to file better application, which is
permitted.

2. The O.A. is dismissed as withdrawn. No
order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A).

